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सेवा में,

अवर सचिव (स्थापना शाखा)

Hamber Tubles

बिहार विधान सभा, पटना ।

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में । महोदय,

1925

सभा सिचवालय के कार्यालय आदेश ज्ञाप संख्या-1स्था०-36/2021-345, दिनांक-06.02.2025 के आलोक में मैं अपने चल-अचल संपित तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय ।

विश्वासभाजन,

राकेश कुमार पाण्डेय (राकेश कुमार पाण्डेय) स्हायक प्रशाखा पदाधिकारी, बिहार विधान सभा, पटना ।

## B Details of Immovable assets-

[Note: Properties in joint ownership in dicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name(s)	Dependant-1	Dependant-2 Shivam Kumar	Dependant-3
(i)	(i) Agricultural Land - Location(s) - Survey number(s) - Extent (Total Nil Measurement - Current market value		Nil	Nil	Nil Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercia land residential) - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses/Apartments, etc Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	A Residential Building in 1.25 Katha Area,(Above Land in the name of my mother) Near Ram Janki Mandir, Betaura Buer, Patna 800002	Nil	Nil	Nil	Nil
(v)			Nil	Nil	Nil	Nil

(3) I give here in below the details of my liabilities/over dues to public financial institutions and government due's:-

[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank /Financial Institutions(s) /Department(s)	Amount outstanding as on 31-12-2024 Nil	
(a)	(i) Loans from Banks	Nil		
	(ii) Loans from financial institutions	1- LIC HFL (Home Loan) of Rs.45,00,000/- 2- LIC HFL (Extension) of Rs.3,30,000/- 3- SBI CAR LOAN of Rs 9,50,000	Rs 32,76,687/- Rs 2,27,791/- Rs 7,24,236/-	
	Government Dues:  (a) dues to departments dealing with government accommodation	Nil	Nil	
	(b) dues to departments dealing with supply of water	Nil	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	Nil	

Rakesnir Pandey

## **Declaration or Assets and Liabilities**

Year- 2024

I, Rakesh Kumar Pandey, son/daughter/wife of Late Rajdeo Pandey

Aged- 48 Year's, belonging to Bihar Legislative Assembly, Patna service and presently working as Assistant Section Officer given here in below the details of the asset's (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets-

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No	Description .	Self	Spouse name(s)  Amrita Pandey	Dependant-1	Dependant-2	Dependant-
(i)	Cash	Rs 2000/-	Rs1000/-	Self Dependant (Satyam Kumar)	Rs1000/-	. Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 91,563/- as on 31 <sup>th</sup> December,2024 in S.B.I. Bihar Vidhan Mandal.	Rs. 298/- as on 31th December, 2024 in S.B.I Beur Branch.	Nil	Rs 1500/- as on 31th December,2024 in S.B.I Beur Branch.	Nil
(iii)	Bonds, Debentures and shares in Companies	- Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	Nil
(v)	Motor.Vehicles (details of make, etc.)	(1) Bajaj Pulsar180 bearing Reg. No-BR 01 AS 6309 of year 2010 (2) Hyundai 120 bearing Reg. no. BR 01 FX 6923 of year 2022	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weigh and value)	Gold 10 gm (Approx)	Gold 60gm (Approx)	Nil	Gold 10 gm (Approx)	Nil
(vii)	Other assets, such as values of claims/interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect to listed companies and as per books in the case of non-listed companies should be given.

\* Dependant there means a person substantially dependent on the income of the employee.

Rakesh Hr. Pandey

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	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil	
	(f) Other dues, if any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number(PAN)]	Rs66,737/- Assessment Year 2024-25 PAN NoAGEPP4901B	Nil	
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed.]	Nil	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

C Personal Detail-		
GPF/CPF/PRANNo.	:-	PTS/BLA-966
Gender	:-	M (M/F)
Date of Birth	:-	1 0 0 3 1 9 7 7 (DD/MM/YYYY)
Class/Group	æ	B (A/B/C)
Cadre	:-	(ASO) Bihar Legislative Assembly Secretariat Service
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S. :-Bihar Secretariat Service etc.)
Home District	: :-	CHAPRA (SARAN)

I here by declare that the above details are true to the best of my knowledge and belief.

Signature: Rokesn 148. Randey

Name of Employee: Rakesh Kumar Pandey

Designation: Assistant Section Officer

Department: Bihar Legislative Assembly, Patna

Date: 13/02/2025

Note:

Place: Patna

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.